COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Julisdiction)

APPEAL NO. 122 OF 2018 & IA NO. 403 OF 2018

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mahur Foods and Beverages Appellant(s)

Versus

Gulbarga Electricity Supply Company Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh Madiyal

Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

ORDER

List this matter on <u>03.08.2018</u>, as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Bn/pr